CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00555/2018 DATED THIS THE 06TH DAY OF AUGUST, 2018

HON'BLE SHRI DINESH SHARMA....MEMBER (A)

R. Umadevi, Wife of R. Venkatadri, Aged about 48 years, Working as Postal Assistant, Ulsoor Bazaar Post Office, Ulsoor, Bangalore – 560 008

...Applicant

(By Advocate Shri.B.S. Venkatesh Kumar)

Vs.

- 1. Union of India represented by Secretary to Government, Department of Posts, Ministry of Communication and IT, Dak Bhavan, Parliament Street, New Delhi 110 001.
- The Chief Post Master General,
 Karnataka Circle,
 Palace Road,
 Bangalore 560 216.
- Post Master General,
 Bangalore Region,
 Bangalore 560 001.
- 4. The Senior Superintendent of Post Offices,Bangalore East Division,Bangalore 560 025
- 5. The Superintendent of Post Offices,

2

Channapatna Division, Channapatna – 562 160

...Respondents

(By Shri Sayed S. Kazi, Counsel for Respondent No.1 to 3)

ORDER (ORAL)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Learned counsel for the applicant submitted that the applicant has already been retained in the Circle and therefore he does not want to pursue the application.

2. Since the Original Application has become infructuous, it is disposed off accordingly. No order as to costs.

(DINESH SHARMA) MEMBER (A)

/ksk/

Annexures referred to by the Applicant in OA No.170/00555/2018

Annexure A1: Copy of the Circle Gradation List of PAs appointed prior to 04.11.1991

Annexure A2: Copy of the pay slip of the applicant for the month of April, 2018

Annexure A3: Copy of the Memo dated 24.05.2018 passed by R3

Annexure A4: Copy of the representation dated 01.06.2018 **Annexure A5:** Copy of the representation dated 08.06.2018

Annexure A6: Copy of the Memo dated 07.06.2018

Annexure A7: Copy of the representation dated 11.06.2018

Annexure A8 : Copy of the letter No. H/LSG/HSG/Dlgs dated 11.06.2018

Annexures with reply statement:

Annexure R1: Copy of the letter dated 30.07.2018 and re-allotment dated 15.06.2018

* * * * *